

transfusion of blood, as possible carriers of AIDS. Upto 31-10-1988 altogether, 1,66,566 persons have been screened of which 532 have been confirmed to have AIDS infection. Out of these 532 cases, 25 persons have developed full blown disease. Of these 25 cases, 9 were foreigners and 16 Indians. Of the 16 Indians, 4 are indigenous cases and the remaining contracted the infection during their stay abroad.

Super Computer for Prime Minister's Office

2155. SHRI YASHWANT SINHA: Will the Minister of PLANNING be pleased to state:

(a) whether any negotiations for the Super Computer for use in the Prime Minister's Office have been made with any foreign country;

(b) if so, the details thereof;

(c) if the reply to part (a) above be in the negative, whether any negotiations have been concluded with any foreign country for installation of Super Computers in other than Prime Minister's Office; and

(d) if so, the details thereto?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) No, Sir.

(b) Not applicable.

(c) Yes, Sir.

(d) Negotiations were conducted with M/s. Control Data Corporation, United States of America, Crap Research Inc., USA and NEC, Japan for acquisition of a Super Computer for climatological and meteorological data archiving, analysis, modelling and forecasting. A duly constituted committee negotiated and recommended the purchase of Cray XMP14. The system is in the process of being installed in Delhi.

Acquisition of another Super Computer is being negotiated with a num-

ber of companies in USA and Japan for installation at the Indian Institute of Science, Bangalore for climatological modelling, molecular biology, design of engineering structures and many other civilian applications of national interest.

Appointment of S/C Judges in High Courts

2156. SHRI OM PRAKASH CHAUTALA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) what is the number of Scheduled Castes Judges presently appointed in the various High Courts in the country as against the vacancies (to be shown separately) and what are the reasons for not filling up the vacancies; and

(b) what steps have been taken by Government so far to fill up these vacancies and by when these vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJ BHARDWAJ): (a) and (b) The requisite information is given in the enclosed statement. [See Appendix CXLVIII, Annexure No. 98]

Selection of judges involves deliberation in consultation with the concerned constitutional authorities and is a continuous process. The Government has made all possible efforts to expedite the consultations. It is, however, not possible to indicate any definite date by which the vacancies will be filled.

Viral Genes Developed by National Institute of Virology, Pune

2157. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Viral Genes has recently been developed by the scientists at the National Institute of Virology, Pune;